

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

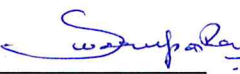
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

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|----------------------------------|------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP NO.101/156/HDB/2017 |
| NAME OF THE COMPANY | Radiant Shoes Limited |
| NAME OF THE PETITIONER(S) | Radiant Shoes Limited |
| NAME OF THE RESPONDENT(S) | Registrar of Companies , Hyderabad |
| UNDER SECTION | 156-158 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|----------------------------|---|
| N. SWARUPA RANI | PCS | swarupa.ubeindia@gmail.com |  |
| | | | |


Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------------------------------|---|---|
| Rajeev Ratna | Counsel for Respondent No.4 ADV. | rajeevratnaadvocate@gmail.com 9533631522 |  |

ORDER

Heard, Ms. N.Swarupa Rani, Learned Counsel for the Petitioner;
Mr.Rajeev Ratna, Ld Counsel for the Respondent No.4.

The Ld. Counsel for the Petitioner sought 7 days time, Hence, case is posted to 10-11-2017.


Member (T)


Member (J)